## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 236/16	TP 234/17	For Clarifica- tion	391 / 394	BgSE Properties and Securities Ltd.

SL. NAME (IN CAPITAL)

**SIGNATURE** 

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1 Uday Shawkar Asits Adv. for Petitioner Apipaude

Counsel for petitioner is present. Memo was already filed in the Registry. Heard the counsel.

List it for orders on 23.06.2017.

MEMBER (J)

MEMBER (T)